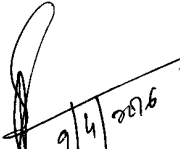


**STATEMENT SHOWING INSTITUTED, DISPOSED AND PENDING OF CASES IN RESPECT OF OFFENCES UNDER PREVENTION OF CORRUPTION ACT, 1988 IN THE HIGH COURT OF SIKKIM FOR THE FIRST QUARTER OF THE YEAR 2016 i.e. FROM 01.01.2016 TO 31.03.2016.**

Sl. No.	Name of the Court	Opening Balance as on 01.01.2016	Institution from 01.01.2016 to 31.03.2016	Disposal from 01.01.2016 to 31.03.2016	Pendency at the end of March, 2016
1.	<b>HIGH COURT OF SIKKIM</b>	---	---	---	---



  
 9/4/2016  
 Deputy Registrar (Judl)  
 High Court of Sikkim  
 at Gangtok